METHODOLOGY ADOPTED FOR DWELL TIME REPORT

Dwell time is the measure of the time elapsed from the time the cargo arrives in the port to the time the goods leave the port premises after all permits and clearances have been obtained. For Indian Customs, an important method to evaluate Customs clearance procedures between the arrival of cargo and its release, is to measure the time taken at each stage. This helps in identifying both the problem areas and potential curative actions to enhance the efficiency in clearance process. Accordingly, the dwell time of the import cargo is analysed every month and displayed for select Customs sites which handle huge volume of cargo, covering sea, air, and land ports:

**Air Cargo:**
- Bengaluru Customs (INBLR4)
- Chennai Air Cargo (INMAA4)
- Delhi Customs (INDEL4)
- Mumbai Air Cargo (INBOM4)

**Sea port:**
- Chennai Customs (INMAA1)
- JNCH Customs (INNSA1)

**Inland Container Depot:**
- ICD Tughlakabad (INTKD6)

The methodology adopted is as follows:

The average time taken from the time of arrival of cargo to the customs out of charge is calculated on the basis of Arithmetic Mean.

Dwell time assessment is done separately for Green channel (Facilitated) and Red Channel (Non-facilitated) cargo. For this purpose, cargo which is not subjected to Customs examination is considered as Green Channel cargo.

For the purpose of dwell time analysis, the cargo that has arrived during a calendar month (i.e. based on date of entry inward) is considered.

For the purpose of the analysis, ex-Bond BEs and outlier cases of consignments held from clearance for more than 30 days due to non-compliance issues, court matters etc., are excluded.

For ICDs, the Cargo Arrival Time at the ICD is considered as the Arrival Time.

For BEs filed in advance i.e., under proviso 3 to section 46 of Customs Act 1962, the time of arrival of cargo is considered as the time of submission.